

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.22628-22630/2022

[Arising out of impugned final judgment and order dated 20-05-2022 in WPST No. 102/2020 22-09-2022 in RVW No. 159/2022 22-09-2022 in CAN No. 1/2022 passed by the High Court at Calcutta]

THE STATE OF WEST BENGAL & ANR.

Petitioner(s)

VERSUS

CONFEDERATION OF STATE GOVERNMENT EMPLOYEES,
WEST BENGAL & ORS.

Respondent(s)

[TO BE TAKEN UP AT 2.00 P.M.]

IA No. 182175/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 72663/2025 - INTERVENTION/IMPLEADMENT

IA No. 67665/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 14-05-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) : Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Kunal Vajani, Adv.
Mr. Avishkar Singhvi, Adv.
Mr. Kartikey Bhatt, Adv.
Mr. Tanish Arora, Adv.
Mr. Kunal Mimani, AOR

For Respondent(s) : Mr. P.S. Patwalia, Sr. Adv.
Ms. Bansuri Swaraj, Sr. Adv.
Mr. Uddyam Mukherjee, AOR
Mr. Siddhesh Kotwal, Adv.
Mr. Guddu Singh, Adv.
Mr. Swapnil Pattanayak, Adv.
Ms. Ana Upadhyay, Adv.
Ms. Manya Hasija, Adv.
Mr. Agnibha Chatterjee, Adv.
Mr. T Illayarasu, Adv.
Ms. Vaidehi Kolhe, Adv.
Ms. Deveshi Chand, Adv.

Ms. Karuna Nundy, Sr. Adv.
Mr. Prabir Chatterjee, Adv.

Mr. Mrigank Prabhakar, AOR
Mr. Shiv Meherotra, Adv.
Mr. Rishika Rishabh, Adv.
Mr. Siddharth Sahu, Adv.
Mr. Shikhar Misra, Adv.
Mr. Dilip Kumar Chatterjee, Adv.
Mr. Kallol Basu, Adv.
Mr. Suman Banerjee, Adv.
Mr. Ambu Bindu Chakraborty, Adv.
Mr. Rajit Lal Moitra, Adv.
Mr. Sudip Banerjee, Adv.
Mr. Arindam Mukherjee, Adv.
Mr. Gobinda Chandra Halder, Adv.
Ms. Adria Chatterjee, Adv.
Mr. Sudip Biswas, Adv.

Mr. Bikash Ranjan Bhattacharya, Sr. Adv.
Mr. Rauf Rahim, Sr. Adv.
Mr. Firdaus Shamim, Adv.
Ms. Gopa Biswas, Adv.
Mr. Ali Asehar Rahim, Adv.
Mr. Shekhar Kumar, AOR
Ms. Tania Tamanna, Adv.

M/S. Dharmaprabhas Law Associates, AOR
Mr. Chandrashekhar A. Chakalabbi, Adv.
Mr. S.k. Pandey, Adv.
Mr. Awanish Kumar, Adv.
Mr. Anshul Rai, Adv.
Mr. Rajan Parmar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 16.05.2025 high up on the Board.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(ANU BHALLA)
COURT MASTER (NSH)